

**GOVERNMENT OF INDIA
ENVIRONMENT, FORESTS AND CLIMATE CHANGE
LOK SABHA**

UNSTARRED QUESTION NO:4487
ANSWERED ON:21.04.2015
AMENDMENT IN ENVIRONMENT AND FOREST ACT
Shanavas Shri M. I.

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government is considering to bring an amendment in the Environment and Forests Act, 2011, especially in regard to the Development Control Rule (DCR) 1991 and Coastal Regulation Zone II;
- (b) if so, whether regularisation of illegal constructions would be covered under the proposed amendment;
- (c) the present position of the Government towards controlling and checking the rapid growth of illegal constructions that are flouting all norms and rules;
- (d) whether the Government has decided to undertake a statistical survey to determine the total number of illegal constructions that are flouting norms and rules laid down by the Ministry;
- (e) whether the Government is proposing a separate window to be created under the Green Climate Fund (GCF) to address the adaptation and mitigation efforts owing to the climate change consequences caused by the industrialized nations; and
- (f) if so, the details thereof?

Answer

MINISTER OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR)

- (a) and (b) The Government has initiated the process to amend the Coastal Regulation Zone (CRZ) Notification, 2011. The regularization of illegal constructions is not covered under the proposed amendment.
- (c) and (d) The developmental activities in CRZ area are regulated under the CRZ Notification, 2011. The Central Government has constituted Coastal Zone Management Authorities (CZMAs) for implementation of the Notification in all Coastal States and Union Territories. These CZMAs are empowered for taking action against violations of the notification. CZMAs have been directed to identify and take action under the law against persons violating the norms. The action taken by the CZMAs was reviewed by the Central Government.
- (e) and (f) The objective of the Green Climate Fund is to finance projects related to adaptation and mitigation and combating the impacts of climate change.